

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.24/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANIL KUMAR V/S M/S METALON MARKETING & ORS.
UNDER SECTION	94 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

ORDER

- 1.** There is no representation today on behalf of the Applicant, despite the matter having been called twice. In the interest of justice, the matter is adjourned for hearing on 19th July, 2024.
- 2.** It is made clear that this would be the last opportunity granted to the Applicant to pursue the present application, failing which appropriate order would be passed.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

10th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*